

सम्मिलित कार्यक्रम के माध्यम से ऋण-ढाँचे को मज़बूत बनाया जाना चाहिए ;

- (2) सदस्यता, ग्रंथपूँजी तथा जमा खाते में वृद्धि करने के लिये गहन प्रयत्न किए जाने चाहिए ;
- (3) सहकारी ऋण, विपणन, विधायन तथा उपभोक्ता गति-विधियों के बीच अविच्छिन्न सम्बन्ध स्थापित किया जाना चाहिए ;
- (4) विभाग तथा सहकारी संस्थाओं दोनों में प्रशिक्षित कर्मचारियों के संवर्ग बनाए जाने चाहिए ;
- (5) सहकारी संस्थाओं के निर्वाचित पदाधिकारियों को प्रबन्ध सम्बन्धी पूर्ण अधिकार देकर गैर-सरकारी नेतृत्व के विकास को बढ़ावा देना चाहिए ; और
- (6) राज्य में राज्य सहकारी संघ को प्रतिनिधि संघीय संस्था के रूप में कार्य करना चाहिए ।

Agricultural Production

*1478. **Shri Linga Reddy:** Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) the up-to-date progress made as regards the establishment of the Inputs Supply Bank to encourage ryots to increase agricultural production in the country; and

(b) the other alternative arrangements made to supply the farmers with sufficient quantities of agricultural inputs to increase the farm output?

The Deputy Minister in the Ministry of Food, Agriculture, Community

Development and Cooperation (Shri Shyam Dhar Misra): (a) There is no proposal at present for the establishment of the Inputs Supply Bank. The fertiliser Committee has however, recommended the establishment of a National Agricultural Services Corporation to coordinate agricultural supplies like seeds, fertilisers, pesticides etc. The recommendation is under examination along with other proposals.

(b) A statement is placed on the Table of the House. [Placed in Library. See No. LT-6205/66].

Sen Commission on Sugar

*1479. **Shri Ramachandra Ulaka:**
Shri Dhuleshwar Meena:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to refer to the reply given to Starred Question No. 393 on the 8th March, 1966 and state:

(a) whether the recommendations of the Sen Commission on Sugar, except the recommendation in respect of minimum cane price for 1965-66, have since been examined; and

(b) if so, the decision taken thereon?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) Yes, Sir.

(b) There are a number of recommendations of the Sen Commission and decision on a few of them viz., cost schedules, excise rebate and enhancement of the excise duty to meet the export losses have been taken. The Cost schedules prepared by the Commission for calculating the ex-factory prices, have been accepted and the ex-factory prices of sugar is now fixed according to these schedules with suitable adjustments. It has been decided that there would be no need to give rebate in excise duty to the sugar industry on a long term basis but it could be considered as and when need arises. The Central excise

duty on sugar has been raised by Rs. 8.35 per quintal with effect from 1st March, 1966 to meet the losses on sugar exports.

Air Services to Nagpur

*1480. **Shri Hari Vishnu Kamath:** Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to refer to the reply given to Starred Question No. 1213 on the 19th April, 1966, and state:

(a) whether the nocturnal passenger air services to Nagpur will be resumed;

(b) if so, when; and

(c) if not, the reasons therefor?

The Minister of Transport, Aviation Shipping and Tourism (Shri Sanjiva Reddy): (a) No, Sir.

(b) Does not arise.

(c) Since these operations have for the time being to be carried out with DC 3 aircraft, it is not considered advisable to carry passengers on Night Air Mail Service.

New Hotel in Bombay

*1481. **Shri P. R. Chakraverti:**
Shri M. Rampure:

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) Whether Government have approved a proposal to set up a Rs. 4-crore hotel in Bombay in collaboration with Hiltons;

(b) the terms of the agreement; and

(c) whether the Tatas have entered into collaboration with the American Inter-Continental Hotel Corporation to start Hotels in Bombay and Calcutta?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) An Indian party is carry-

ing on negotiations with Hiltons for setting up a luxury hotel in Bombay. Government approval has not so far been granted. The matter is under consideration.

(b) The question does not arise.

(c) No, Sir. A proposal has recently been received by the Tourist Department from the Indian Hotels Company Ltd, Bombay for setting up a hotel and renovation and extension of the Taj Mahal Hotel at Bombay in collaboration with Messrs Inter-Continental Hotels Corporation of America. The proposal is under consideration.

Supply of Improved Seeds

*1482. **Shri Linga Reddy:** Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) the extent to which improved seeds are made available to the agriculturists in the country;

(b) the steps taken to make the country self-sufficient in the matter of supply of improved seeds with a view to increase the agricultural production; and

(c) the time needed for the same?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) to (c). A statement is placed on the Table of the House. [Placed in Library. See No. LT-6206/66].

Mavoor Airport

4738. **Shri A. K. Gopalan:** Will the Minister of Transport, Aviation, Shipping and Tourism will be pleased to state:

(a) whether the Malabar Chamber of Commerce has requested Government to accept the offer of the Birla Company, Mavoor for free use of their private airport;